

The Minister of Health (Rajkumari Amrit Kaur): The main recommendation having been accepted, it is hoped that the Centre which is being developed will after some time be able to throw light on how best to tackle the other recommendations.

These are, however, being placed also before the next meeting of the Central Council of Health. Much depends on how far the State Governments are able to upgrade the standards of education in their own Ayurvedic Institutions.

WRITTEN ANSWERS TO QUESTIONS

WHEAT IMPORTED FROM U. S. A.

***474 Shri Mohana Rao:** (a) Will the Minister of Food and Agriculture be pleased to state whether a body of experts recently reported on the quality of wheat imported from the U.S. under the Loan Agreement?

(b) If so, who were the experts, what was the opinions expressed by them and will their reports be placed on the Table of the House?

(c) If they found a portion of the said wheat below the standard, what was the percentage of such wheat?

(d) Who was responsible for the import of this kind of wheat?

(e) What is the total value of wheat found below the standard?

(f) What steps are being taken to prevent such wheat being imported into India again?

(g) What will be done with the wheat found below the standard?

(h) Did the experts express any opinions on the storage of foodgrains also?

The Minister of Food and Agriculture (Shri Kidwai): (a) to (h). I lay a statement on the Table of the House. [See Appendix III, annexure No. 3]

TRAIN BETWEEN CHUPRA AND PALEZA GHAT

***478. Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state:

(a) whether Government have received representations for providing a through train service between Chupra and Paleza Ghat on the N. E. Railway;

(b) whether Government are aware that there was such a train a few years back; and

(c) if so, what action Government propose to take in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No.

(b) Yes.

(c) It has been decided to run a through third class coach service each way between Chupra and Paleza Ghat from 1st December, 1952.

MALARIA INSTITUTE OF INDIA

***492. Shri Basappa:** Will the Minister of Health be pleased to state:

(a) what are the anti-Malarial operations undertaken by the Malaria Institute of India for the last two years and how far are they successful;

(b) whether there are any plans for opening of other branches of Malaria Institute of India in different parts of the country and if so, what are they; and

(c) whether any experiments have been conducted in the Malaria Institute of India recently regarding the prevention of malaria and if so, what are the results of these experiments?

The Minister of Health (Rajkumari Amrit Kaur): (a) The Malaria Institute of India trains Malaria Workers from all over India, advises State Governments on various aspects of Malaria Control, and carries on research on malaria problems. Anti-malaria Operations are carried-out in Delhi State under the direct control of the Director, Malaria Institute of India, Delhi. Such measures in the Coalfields area and Coorg State are carried out under his technical control. The operations have been very successful and have reduced the incidence of Malaria in some of these areas to negligible proportions.

(b) No.

(c) Research in the various aspects of malaria control is one of the main functions of the Malaria Institute of India. The work done at the Institute has established that with the use of residual insecticides like D.D.T., B.H.C. and the synthetic anti-malarial remedies, it is possible to reduce malaria incidence in the country to a level where it will cease to interfere with the social and economic life of the country.

BANDEL-BARBARWA LOOP LINE

***493. Shri T. K. Chaudhuri:** (a) Will the Minister of Railways be pleased to state whether arrangements for

diverting the Bandel-Barharwa Loop line from the Dhuliyān Ganges Railway Station towards Barharwa by a new route have been completed?

(b) Have the opinions of the Railway and Irrigation Engineers been ascertained about the suitability of the new route-alignment so as to ensure reasonable safety from the threat of erosion by the River Ganges as in the Dhuliyān—Tildanga Sector?

(c) Have the authorities of the Eastern Railways received any representations in this respect from the inhabitants of the Dhuliyān—Tildanga area in the district of Murshidabad, West Bengal?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Survey for a diversion was duly carried out but final decision in regard to the laying of this diversion is dependent on the future trend of the river course.

(b) Yes; but it has not been possible to arrive at a definite conclusion as the behaviour of the river continues to be uncertain.

(c) No such representation has come to our notice in the recent past.

PARTICIPATION OF RAILWAYMEN IN PEACE CONVENTIONS

*494. **Shri Nambiar:** (a) Will the Minister of Railways be pleased to state if it is a fact that the Deputy General Manager of the former E.I.R. has issued a ban on participation of Railwaymen in Peace Conventions and similar other meetings?

(b) Do Government propose to withdraw the ban?

(c) Does the ban also cover the meetings organised by the Indian National Congress and its units?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) No.

(c) Railway employees are not expected to take part in meetings, conferences, etc., sponsored by organisations which directly or indirectly indulge in political propaganda or in activities directed against Government. No exception is made to this general principle in the case of any political organisation.

FOOD RESEARCH COUNCIL, MYSORE

*495. **Shri S. V. Ramaswamy:** Will the Minister of Food and Agriculture

be pleased to state the amount of money spent on the Food Research Council at Mysore so far?

The Minister of Food and Agriculture (Shri Kidwai): No Food Research Council has been set up under the auspices of the Government of India at Mysore.

RAILWAY ACCIDENT NEAR KATIHAR

*497. **Shri S. M. Ghose:** (a) Will the Minister of Railways be pleased to state whether there was an accident at Katihar Junction on the 13th October, 1952 at about 12-30 P.M.?

(b) Is it a fact that the accident was due to Railway employees indulging in negligent fly-shunting as a result of which a guard's van and another coach were hurled fall-tilt against stationary bogies which were full of passengers?

(c) How many persons received injuries, and was there any death due to this accident?

(d) Has any compensation been given to the injured or to their relatives, if any?

(e) Have the employees of the Railway who were responsible for the accident been appraised and if so, what is the nature of punishments meted out to them?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) The third class cum-luggage-brake carriage, which was the last vehicle on 241 Up passenger train, was being shunted back to the train after the carriage next to it with its hot-axle had been left on another line, and in the course of this shunting the coupling of the former carriage slipped from the hook of the shunting engine and the carriage thus rolled back and dashed into the rear of the stationary train. It was, therefore, not a case of negligent fly-shunting.

(c) 21 persons received minor injuries. There were no deaths.

(d) No claim has so far been received from any of the injured.

(e) The shunting Porter who carried out the shunting operations, has been held responsible for failure to couple up properly the vehicle to the shunting engine. He has been arrested by the Police for prosecution.